

**GOVERNMENT OF INDIA
HUMAN RESOURCE DEVELOPMENT
LOK SABHA**

STARRED QUESTION NO:383
ANSWERED ON:16.12.2009
COLLABORATION WITH FOREIGN UNIVERSITIES/INSTITUTES
Pathak Shri Harin;Pradhan Shri Nityananda

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether there is any proposal under consideration of the Government to allow Foreign Universities/Institutes to collaborate with Indian Universities/ Institutes to conduct joint programmes;
- (b) if so, the details thereof;
- (c) whether the Government intends to put in place some mechanism to regulate their entry and operation in the country;
- (d) if so, the details thereof; and
- (e) the benefits likely to accrue to the country as a result thereof?

Answer

MINISTER OF HUMAN RESOURCE DEVELOPMENT(SHRI KAPIL SIBAL)

(a) to (e): A Statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (e) OF THE LOK SABHA STARRED QUESTION NO. 383 FOR 16.12.2009 ASKED BY SHRI NITYANANDA PRADHAN AND SHRI HARIN PATHAK, HON'BLE MEMBERS OF PARLIAMENT REGARDING COLLABORATION WITH FOREIGN UNIVERSITIES/INSTITUTES.

(a) to (e): 100% Foreign Direct Investment (FDI) through automatic route is permitted in the Education Sector since 11th February 2000. Even at present Central Universities, State Universities and Institutions Deemed to be Universities can enter into Memorandum of Understanding (MoU) for collaboration in the nature of joint academic/ research programme, exchange of faculty, student and academic material, setting up facilities and conducting workshop and seminars etc, with foreign universities/ institutions of higher learning in foreign countries.

In regard to the entry and operation of foreign universities/ institutions, only All India Council for Technical Education has framed regulations for imparting technical education in India. A legislative proposal for regulating the entry and operation of foreign educational institutions in India is under consideration of the Government.

Possible benefits arising out of regulating foreign educational institutions in India include prevention of entry and operation of substandard institutions, access to Indian students in innovative areas of studies, enhanced research opportunities, increase in enrolment, and attracting foreign investments to achieve the targetted Gross Enrolment Ratio of 30% in higher education by 2020.